

(b) to (d) Telephone directories in regional language are printed if the demand is more than 15% of the working connections.

Threat From Taliban Movement

3916. SHRI V. DHANANJAYA KUMAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government perceives any threat from the Taliban movement in Afghanistan; and

(b) if so, the details thereof and the steps proposed to be taken to meet such eventualities?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) Government is aware of the existence of terrorist training camps and facilities in the Taliban held territories in Afghanistan. Government is also aware that these facilities are used by Pakistani fundamentalist groups to train and then undertake terrorist activities in J & K. The Government is taking all necessary steps.

[Translation]

Migration of People

3917. SHRI DHIRENDRA AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have conducted any survey to ascertain the details of people who have migrated from industrially backward States during the last three years;

(b) if so, the details thereof, State-wise; and

(c) the steps being taken by the Government to check migration from such States?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) No comprehensive survey has been conducted.

(c) Migration from one State to another State for better employment opportunities is not objectionable as this option is guaranteed under Article 19 of the Constitution. However, to safeguard the interests of migrant workers at their destination point, the Government have enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979.

Computer Education

3918. SHRI PRADEEP KUMAR YADAV : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to provide computer education in remote rural areas through partial financial assistance under Member of Parliament Local Area Development Scheme;

(b) if so, the details thereof; and

(c) the States where computer education is being imparted during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) Electronics has promoted five electronics projects including 'Computer in Education' to create computer awareness, its productive applications and promote their usage in Government and Government aided schools/colleges and institutions. As mentioned in the Brochure on 'Guidelines on Implementation of Electronics Projects', the Department of Electronics provides the necessary technical assistance and guidance to facilitate implementation of these projects within the framework of the guidelines of the Scheme issued by the Government of India, Department of Programme Implementation from time to time.

Under the 'Centrally Sponsored Scheme of Computer Literacy and Studies in Schools' (CLASS) currently under implementation by the Ministry of Human Resource Development (HRD), central assistance is provided to States and Union Territories for purchase of computer hardware and for implementing the Computer Literacy Project in Government and Government aided Secondary and Senior Secondary Schools.

Central Assistance Scheme

3919. SHRI SUSHIL KUMAR SINGH : Will the PRIME MINISTER be pleased to state:

(a) the provisions made to each State under the Central assistance and loan from the Agriculture Stabilisation Fund during the year 1998-99, State-wise;

(b) whether the Government have received any request from any State to raise this allocation particularly from Bihar; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Under Agricultural Credit Stabilisation Fund Scheme, central assistance is released to the State Governments in the ratio of 75% grant and 25% loan to help build up the Agricultural Credit Stabilisation Funds at the level of State Cooperative Banks. For the financial year 1998-99, a sum of Rs. 500 lakhs has been provided under the Scheme. No State-wise